

OFFICE OF THE DISTRICT JUDGE-VIII: ROHINI DISTRICT COURT, DELHI.

Consequent upon establishment of four family courts at Rohini Court Complex, Delhi and in compliance to order No. 24/DHC/Gaz./G-1/VI. E.2(a)/2010 dated, the 8th February, 2010, all the cases/executions/miscellaneous applications under the provisions of Hindu Marriage Act and pending in the three abolished courts of Sh. Pitamber Dutt, Sh. Sanjay Garg-II and Sh. Pankaj Gupta, Additional District Judges are withdrawn from the abovesaid three abolished courts and transferred to the court of Sh. Kamlesh Kumar Additional Principal Judge, Family Court, Rohini, Delhi, who may allocate/distribute the same to his own court and the three family courts ensuring equitable distribution.

Ahlmads of the abovesaid three abolished courts of Sh. Pitamber Dutt, Sh. Sanjay Garg-II and Sh. Pankaj Gupta, Additional District Judges are directed to hand over all the files of pending cases/ executions/miscellaneous applications under the provisions of Hindu Marriage Act to the court of Sh. Kamlesh Kumar, Additional Principal Judge, Family Court, Rohini, immediately.


(BIMLA MAKIN)

DISTRICT JUDGE-VIII,
ROHINI DISTRICT COURT: DELHI.

Dated 11th February, 2010

No. 2330-2355 /Judl./RC/10

Copy forwarded for information to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District Judge-I & Sessions Judge, Delhi.
3. The District Judge II to VII and IX, Tis Hazari Court/Patiala House Court/ Karkardooma Court/Dwarka Court, Delhi/New Delhi.
4. The Officers concerned/ Ahlmads of three abolished courts.
5. The Sr. Accounts Officer, Tis Hazari Court, Delhi.
6. The Accounts Branch, Rohini Court, Delhi.
7. The Superintendent, Administration Branch-I/II/III, Tis Hazari Court, Delhi.
8. The Superintendent, Judicial Branch/Computer Branch/Poor Car Branch, Rohini Court Complex, Delhi.
9. Web-Site Committee(English/Hindi), Tis Hazari Court, Delhi.
10. The Dealing, Server Room No. 207, Tis Hazari Court, Delhi.
11. The Personal Office of District Judge-VIII, Rohini Court Complex, Delhi.
12. The APRO, Rohini Court Complex, Delhi.


DISTRICT JUDGE-VIII
ROHINI DISTRICT COURT: DELHI